

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt. (RJS)/19/2012

Date: 05.03.2012

I
The services of Shri Arul Kumar Jain, an officer in District Judge Cadre, presently posted as Registrar (Examination), Rajasthan High Court, Jodhpur are placed at the disposal of Hon'ble Court for his posting on some other post.

II
Shri Arul Kumar Jain, whose services have been placed at the disposal of the Hon'ble Court is hereby transferred/Posted as District & Sessions Judge, Rajasmand with immediate effect.

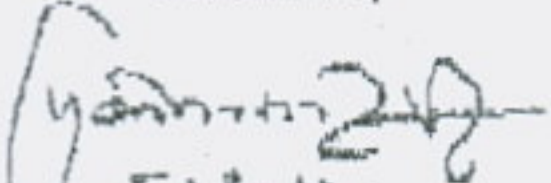
III
Shri Nathulal Champawat, an officer in District Judge Cadre, presently posted as District & Sessions Judge, Rajasmand, is hereby transferred / posted as District & Sessions Judge, Kota with immediate effect.

IV
Shri Deepak Maheshwari, Registrar (Vigilance), Rajasthan High Court, Jodhpur is hereby appointed as Registrar (Examination), Rajasthan High Court, Jodhpur in addition to his own duty alongwith the direction to look after the work of O.S.D., Finance-cum-Infrastructure till further orders.

NOTE :-

- (1) The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER,


5.3.12

REGISTRAR GENERAL.

Date: 05.03.2012

No. Estt. B2(v)/2012/4316